

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/189(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SOUMENDRA LAL MITRA VS ENGINEERS VERTICAL SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physical)

Ms. Sonam Agarwal, PCS : For Petitioner
Ms. Shruti Singhania, PCS

Mr. Anjan Kumar Roy, PCS : For Respondent Nos. 2, 3 and 4

ORDER

1. Ld. Authorized Representative for the parties present
2. Ld. Authorized Representative appearing for petitioner wants to file a supplementary affidavit within one week.
3. Time is allowed. Post this matter again on **26/12/2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**